GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA

UNSTARRED QUESTION No. 1790 TO BE ANSWERED ON FRIDAY, THE 10TH MARCH, 2017 19, PHALGUNA, 1938 (SAKA)

PAN THROUGH AADHAAR'S E-KYC FACILITY

1790. DR.J. JAYAVARDHAN:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
KUNWAR BHARATENDRA:
SHRIMATI SUPRIYA SULE:
DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Central Board of Direct Taxes (CBDT) is working on issuing Permanent Account Number (PAN) on a real time basis using Aadhaar's e-KYC facility and if so, the details thereof;
- (b) whether CBDT has tied up with Ministry of Corporate Affairs to issue PAN to new companies through a combined form within 4 hours and if so, the details thereof;
- (c) whether CBDT is developing application for paying taxes online and also performing a host of other services such as applying for PAN and tracking returns and if so, the details thereof; and
- (d) the other steps taken by the Government to provide more facility and services online to facilitate senior and young taxpayers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a) Income Tax Department is considering issuing of Permanent Account Number (PAN) on a real time basis using Aadhaar's e-KYC facility. The proposal is at an initial stage of consideration.

- (b) PAN allotment system of Income Tax Department is integrated with Ministry of Corporate Affairs(MCA)portal for allotment of PAN at the time of incorporation of a company. On-line Common application form SPICe (INC-32) is available at MCA portal for company incorporation and allotment of PAN. A Turn-Around-Time (TAT) of 4 hrs. is prescribed for allotment of PAN after receipt of PAN application from MCA portal to PAN service provider NSDL eGov portal. The aforementioned facility has been recently implemented and notwithstanding the initial hiccups, PANs are allotted within prescribed turn around time (TAT).
- (c)&(d) A mobile application for paying taxes online has been developed. The mobile application has the functionality to pay taxes and track refunds.

On-line PAN application facility using Digital Signature Certificate (DSC) or Aadhaar based eSignature is available through respective websites of PAN service providers, M/s NSDL e-Governance Infrastructure Limited (NSDL eGov) "www.tin-nsdl.com" and M/s UTI Infrastructure Technology and Services Limited (UTIITSL) "www.utiitsl.com". In this facility scanned copies of Proof of Identity, Proof of Address, Proof of Date of Birth(DOB), Photo and Signatures are uploaded by PAN applicant while making PAN application. The facility using DSC is available to PAN applicants on the normal PAN application fee of Rs. 93/- plus applicable taxes. For using Aadhaar based eSignature for digitally signing on-line PAN application form, PAN applicant has to pay an additional fee of Rs. 5/- plus taxes levied by the eSignature Service Provider(ESP).

Also, on-line paperless PAN application facility using Aadhaar based eKYC & e-Signature is available through the websites of PAN service providers M/s NSDL eGov and M/s UTIITSL. In this facility Aadhaar data is used for allotment of PAN and there is no need to upload scanned copies of any document. Systems of PAN service providers are integrated with UIDAI for getting eKYC data of Aadhaar.
